

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2334
ANSWERED ON:24.07.2014
ELECTRIFICATION OF VILLAGES
Yadav Shri Jay Prakash Narayan

Will the Minister of POWER be pleased to state:

- (a) the number of villages in Banka, Jamui, Munger, Bhagalpur regions of Bihar which have been electrified under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) along with the total expenditure incurred thereon;
- (b) whether permission has been granted for electrification of remaining villages in the region during the Twelfth Plan period;
- (c) if so, the timeframe fixed for the said electrification of villages;
- (d) whether provision has been made to provide free electricity connections to only BPL families in the villages electrified under the RGGVY; and
- (e) if so, the reasons for not making any provision to provide free electricity connections to other APL families settled in electrified villages?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PMUSH GOYAL)

(a) to (c) : The details of number of villages electrified under Rajiv Gandhi Grameen Vidyutikaran Yojana in district Banka, Jamui, Munger and Bhagalpur along with the subsidy released by REC, as on 30.06.2014, are as under:

Sl. No.	District	Un-electrified Villages	Coverage Achievement (subsidy only)	Amount disbursed (Rs. in crore)
X Plan				
1.	Banka	1276	1276	133.65
2.	Jamui	953	953	107.69
3.	Munger	201	201	23.40
4.	Bhagalpur	525	525	62.75

In order to cover remaining villages in the above mentioned districts, the project of district Banka was sanctioned in 2011-12 under Phase- II of RGGVY in XI Plan, covering electrification of 91 un-electrified villages. An amount of Rs. 55.01 crore has been released as subsidy for district Banka as on 30.06.2014.

The Government of India has approved continuation of RGGVY during XII Five Year Plan in September, 2013 under which projects of Jamui, Munger and Bhagalpur have been sanctioned, covering electrification of 410, 438 & 596 un-electrified villages respectively.

(d) & (e) : Under XII Plan of RGGVY, provision has been made for release of electricity connections to Below Poverty Line (BPL) & Above Poverty Line (APL) families. However, under the scheme, electrification of un-electrified BPL households are being financed with 100% capital subsidy. APL households are to pay for their electricity connections at prescribed connection charges of State DISCOM and no subsidy is provided for this purpose.